

Annexure-II & III

Name of the corporate debtor: Chinar Realty Private Limited CIN:- :U45201MP1999PTC013256

Date of commencement of Liquidation 11-06-2025 (Order received to Liquidator on-12-06-2025)

List of creditors Version 1.0 as on: 23.07.2025 (Based on the claim received upto 11.07-2025)

List of Unsecured Financial Creditors

(Amount in INR)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not Admitted | Amount of claim under verification | Remarks, if any |
|---------|--------------------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % share in total amount of claim admitted | | | | | |
| 1 | Aparna Tamaskar | 20.05.2024 | 2,200,285 | 0 | Unsecured | 0 | No | 0.00 | 0 | 0 | 2,200,285 | 0 | Claim not related to the Corporate Debtor |
| 2 | Narmada Prasad Hariyale | 05.06.2024 | 2,121,847 | 1,871,441 | Unsecured | 0 | No | 0.06 | 0 | 0 | 250,406 | 0 | |
| 3 | Pramod Kumar Pandey | 20.06.2024 | 3,102,976 | 3,101,247 | Unsecured | 0 | No | 0.09 | 0 | 0 | 1,729 | 0 | |
| 4 | Arun Dhatra | 25.06.2024 | 969,449 | 965,511 | Unsecured | 0 | No | 0.03 | 0 | 0 | 3,938 | 0 | |
| 5 | Shyam Prakash Trivedi | 17.06.2024 | 1,967,400 | 0 | Unsecured | 0 | No | 0.00 | 0 | 0 | 1,967,400 | 0 | Claimant already in possession of the flat and having possession letter |
| | Gurmeet Singh | 20.05.2024 | 3,197,735 | 0 | Unsecured | 0 | No | 0.00 | 0 | 0 | 3,197,735 | 0 | |
| 6 | | | | | | | | | | | | | |
| 7 | Pradeep Gupta and Neetu | 05.06.2024 | 699,338 | 699,338 | Unsecured | 0 | No | 0.02 | 0 | 0 | 0 | 0 | |
| 8 | Akash Nagar | 29.06.2024 | 288,848 | 288,848 | Unsecured | 0 | No | 0.01 | 0 | 0 | 0 | 0 | Revised from CA |
| 9 | Ajay Moraiya | 29.06.2024 | 1,100,320 | 1,087,388 | Unsecured | 0 | No | 0.03 | 0 | 0 | 12,932 | 0 | |
| 10 | Renu Shrivastava | 28.06.2024 | 1,743,507 | 1,736,997 | Unsecured | 0 | No | 0.05 | 0 | 0 | 6,510 | 0 | |
| 11 | Prasad Pillai | 08.07.2024 | 422,507 | 371,447 | Unsecured | 0 | No | 0.01 | 0 | 0 | 51,060 | 0 | |
| 12 | Aditya Kumar Gupta | 09.07.2024 | 1,148,000 | 2,148,638 | Unsecured | 0 | No | 0.07 | 0 | 0 | 0 | 0 | |
| 13 | Shasher Singh | 03.07.2024 | 2,941,627 | 2,931,284 | Unsecured | 0 | No | 0.09 | 0 | 0 | 10,343 | 0 | |
| 14 | Neeti Tripathi | 10.07.2024 | 1,038,000 | 836,592 | Unsecured | 0 | No | 0.03 | 0 | 0 | 201,408 | 0 | |
| 15 | Sachin Sinha | 19.09.2024 | 1,174,116 | 1,174,116 | Unsecured | 0 | No | 0.04 | 0 | 0 | 0 | 0 | |
| 16 | Kotak Mahindra Bank Ltd | 02.07.2025 | 6,370,729 | 6,370,729 | Unsecured | 0 | No | 0.19 | 0 | 0 | 0 | 0 | |
| Total | | | 30,486,684 | 23,583,576 | | | | 0.72 | 0 | 0 | 7,903,746 | 0 | |
| 17 | Mukesh Moolchandani | 20.05.2024 | 280,000 | 0 | Unsecured | 0 | Yes | 0.00 | 0 | 0 | 280,000 | 0 | No relevant supporting documents |
| 18 | Neesha Tarun Tulsiani | 20.05.2024 | 8,449,787 | 0 | Unsecured | 0 | Yes | 0.00 | 0 | 0 | 8,449,787 | 0 | No relevant supporting documents |
| 19 | HNH Leasing & Finance Pvt Ltd. | 20.05.2024 | 19,681,233 | 0 | Unsecured | 0 | Yes | 0.00 | 0 | 0 | 19,681,233 | 0 | No relevant supporting documents |

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(Amount in INR)

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|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % share in total amount of claim admitted | | | | | |
| | | | 28,411,020 | 0 | | 0 | | 0 | 0 | 0 | 28,411,020 | 0 | |
| | GRAND TOTAL | | 58,897,704 | 23,583,576 | | 0 | | 0.72 | 0 | 0 | 36,314,766 | 0 | |

Specific Notes (SN)

SN 1 : For claimants who did not file a claim during the liquidation process from any of the above classes of creditors, the claims submitted during the CIRP were considered in accordance with Regulation 12(2) of the Liquidation Process Regulations, 2016

General Notes (GN)

GN. 1 The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to her by the claimant and based on the records and information provided by the corporate debtor.

GN. 2 Admission of this claim is subject to change pursuant to any other information/documents as may be received from the borrower or otherwise available to the Liquidator in due course of the Liquidation Proceedings.

GN 3. The liquidator reserve his right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify the entry in the manner directed by the

GN 4. Any distribution based the claim admitted herein shall be subject to reduction of any recovery made by the claimant on account of respective claim (Whether specifically mentioned in this list of stakeholders or